

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.386/2003

Tuesday this the 13th day of May, 2003.

C O R A M

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

C.k.Rajan
Primary Teacher (PRT)
Kendriya Vidyalaya
Keltron Nagar
Kannur - 670 567.

...Applicant

(By advocate Mr.K.Jaiu Babu)

Versus

1. Kendriya Vidyalaya Sangathan
18. Institutional Area
Shaheed Jeet Singh Marg
New Delhi rep. by Commissioner
2. The Assistant Commissioner
Kendriya Vidyalaya Sangathan
Bangalore Region, St.Johns Road
Bangalore.
3. The Principal
Kendriya Vidyalaya, Keltron Nagar
P.O.Kannur University Campus
Kannur.
4. The Principal
Kendriya Vidyalaya
Puranattukara, Thrissur.
5. Sh.Raghubar Ram
Primary Teacher
Kendriya Vidyalaya, Keltron Nagar
Kannur University Campus P.O.
Kannur.

...Respondents.

(By advocate:

The application having been heard on 13th May, 2003,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

After making submission for some time, the learned
counsel of the applicant seeks permission to withdraw
the application. Permission is granted. The Original
Application is dismissed as withdrawn.

Dated 13th May, 2003.


A.V.HARIDASAN
VICE CHAIRMAN

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